

MISCONDUCT BY MYSTERY DOCTOR

541. SHRI D. K. PATEL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the news appearing in the 'Hindustan Times' of 9th January, 1973, about the alleged misconduct by 'Mystery' doctor and state:

(a) the particulars of the said doctor and what is his nationality and which department directed the Delhi Municipal Corporation to extend to him every possible help;

(b) since when he has been visiting the said hospital at Shahdara and whether it is a fact that he showed disrespect to the National Flag, and was rude in behaviour to the inmates; and

(c) the steps Government are taking against this doctor for showing disrespect to National Flag?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) The particulars and the nationality of the said doctor are not known. No department directed the Municipal Corporation of Delhi to extend to him any help.

(b) He visited the Leprosy Home at Shahdara in the first week of January, 1973. He was rude in behaviour to the inmates of the Leprosy Home. He passed the remarks that it is shame that National Flag has been hoisted in the Institution where conditions are not proper. Later on, he apologised for it.

(c) The doctor never visited the Leprosy Home after the Press-report. Hence, no action could be taken against the doctor.

ASSISTANCE GIVEN TO MITHILA UNIVERSITY

542. SHRI GUNANAND THAKUR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that Mithila University has been established at Darbhanga;

(b) whether it is a fact that it was a long-standing demand of the people of North Bihar for the establishment of that University;

(c) whether it is also a fact that Bihar Government have made a special request to give financial assistance to that University; and

(d) if so, how much assistance has been given to Mithila University uptill now, in comparison to other Universities?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) According to the State Government of Bihar, there has been a demand for the establishment of Mithila University.

(c) Yes, Sir.

(d) Under the provisions of the University Grants Commission (Amendment) Act, 1972, made effective from June 17, 1972, "no grant shall be given by the Central Government, the Commission, or any other organisation receiving any funds from the Central Government, to a University which is established after the commencement of the University Grants Commission (Amendment) Act, 1972, unless the Commission has, after satisfying itself as to such matters as may be prescribed, declared such University to be fit for receiving such grants".

The Commission is accordingly framing the necessary regulations under this provision. Since the Mithila University was established with effect from August 5, 1972, the question of the Commission's assistance to it will be considered by the Commission after the said regulations are framed.

MALARIA IN PHULBANI DISTRICT OF ORISSA

543. SHRI LOKANATH MISRA:
SHRI DEBANANDA AMAT:
SHRI SUNDAR MANI PATEL: